

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

103. I.A. 1118/2023  
IN  
C.P.(IB)-203(MB)/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **11.09.2023**

NAME OF THE PARTIES: Piramal Capital & Housing Finance Limited  
V/s.  
Pax Homes LLP

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

**I.A. 1118/2023**

1. Adv. Ryan D'souza appearing for the Financial Creditor and Adv. Rohan Agarwal appearing for the Corporate Debtor and applicant in above I.A. are present.
2. The above application is filed by the Corporate Debtor for condonation of delay in filing affidavit in reply and recalling the order dated 23.06.2022.
3. Counsel appearing for the Respondent requested time to file reply in the above Application. Let the same be done within two weeks by serving an advance copy on the other side.
4. List this matter on **06.11.2023**.

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)  
/RKS/

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)